2

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP (CAA) No. 40/NCLT/AHM/2017 With CA (CAA) No. 34/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017

Name of the Company:

Welspun Energy Pvt. Ltd.

WS Alloy Holding Pvt. Ltd.

Welspun Steel Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	NICUNT K. PAVAC	ADUOCALE	PETITIONERS	N
2.	Yourogi G. Nakore	Advocate	Peroners	L'The pre

<u>ORDER</u>

Learned Advocate Mr. Nikunt Raval with Learned Advocate Mr. Yuvraj Thakore i/b Learned Advocate Ms. Dharmistha Raval present for Petitioner.

The matter is suo moto reopened to hear on the objection in para 14 of the Official liquidator representation.

List the matter on 31.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 27th day of July, 2017.